

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
"SUPERMAX PERSONAL CARE PRIVATE LIMITED" OPERATING IN INDUSTRY OF RAZORS
AND BLADES HAVING FACTORIES AT THANE & BHIWANDI (MAHARASHTRA) AND
HYDERABAD (TELANGANA)
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution
Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Supermax Personal Care Private Limited CIN: U27310MH2010PTC207411 PAN: AAOCS7144Q
2	Address of the registered office	Mumbai Agra Road Naupada, P O Wagle INDL Estate, Thane, Maharashtra- 400604
3	URL of website	https://www.supermaxibc.com/
4	Details of place where majority of fixed assets are located	At the factories situated at Thane & Bhiwandi (Maharashtra) and Hyderabad (Telangana)
5	Installed capacity of main products/ services	Double Edge Blades: 15.2 million units per day Systems and Disposable: 1.5 million units per day
6	Quantity and value of main products/ services sold in last financial year	Rs. 459.24 Crores (Turnover as per last available audited financials of F.Y. 2021-22) Details of quantity not available
7	Number of employees/ workmen	Employees: 465 Workmen : 2242 Total : 2707
8	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at:	Available at - https://www.supermaxibc.com/
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can be sought on email id supermax_ibc@gmail.com
10	Last date for receipt of expression of interest	26 th March 2024
11	Date of issue of provisional list of prospective resolution applicants	05 th April 2024
12	Last date for submission of objections to provisional list	10 th April 2024
13	Date of issue of final list of prospective resolution applicants	20 th April 2024
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	25 th April 2024
15	Last date for submission of resolution plans	25 th May 2024
16	Process email id to submit EOI	supermax_ibc@gmail.com

Date: 11th March 2024
Place: Mumbai

CA Kshitiz Gupta
Interim Resolution Professional for Supermax Personal Care Private Limited
IP Reg. No. IBBI/IPA-002/IP-N00721/2018-19/12140
AFA valid upto: 18-10-2024
F-52, First Floor, Centrium Mall, Lokhandwala Township,
Kandivali East, Mumbai – 400101

